

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:6423
ANSWERED ON:05.05.2010
CRITERIA FOR QUALITY WORK
Rawat Shri Ashok Kumar

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the criteria fixed for ensuring quality of construction work executed under Member of Parliament Local Area Development Scheme;
- (b) whether the Government is aware of the fact that most of the construction works are not up to the criteria fixed for the purpose;
- (c) if so, the action taken against the officials/persons found guilty in this regard;
- (d) if not, the reasons therefor; and
- (e) the details of poor quality works reported during the last three years and the current year alongwith the details of NABARD Consultancy Services composition, terms of reference, etc. of the Agency?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF COAL AND STATISTICS & PROGRAMME IMPLEMENTATION
(SHRI SRIPRAKASH JAISWAL)

(a)to(e) The criteria for quality of construction of MPLAD Scheme works, is the same as any other work of the respective State, since the work is carried out as per the State procedure through various Implementing Agencies selected by the nodal district authorities.

As and when the poor quality of works executed under the Scheme is reported, the concerned district authorities and the State Governments are directed to take suitable action against the officers and the agencies responsible for lapses. The details of the quality and specifications of MPLADS works are maintained at district level.

The NABARD Consultancy Services (NABCONS) is a subsidiary organization of the National Bank for Agriculture and Rural Development. The composition of study team for the physical monitoring of MPLADS works, is a team of officers from their Regional Offices which consists of one Economist/Financial Expert and one Civil/Agricultural Engineer. The objectives and terms of reference of study by the agency are as under:-

- (i) To assess the process and mode of implementation of MPLADS works.
- (ii) To study the quality verification of assets created under the Scheme.
- (iii) To assess the utility of the works to the users and its nature of impact on local community.
- (iv) To study the extent of adherence to the scheme guidelines by various agencies.
- (v) To study the policy issues, and offer suggestions and recommendations.

The sample of works in each of selected district has to be a judicious blend of various parameters, such as works of different years, different costs, different MPs and implementing agencies, different areas and different sectors, etc.